

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1533
TO BE ANSWERED ON 12.02.2026**

STRENGTHENING ENGINEERING CADRE OF THE ESIC

1533. SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that there are only five sanctioned posts for Executive Engineer (Electrical) and the posts of Assistant Executive Engineer (Electrical) are lying vacant and if so, the reasons therefor;**
- (b) whether Government intends to upgrade the posts of Assistant Executive Engineer (Electrical) to Executive Engineer (Electrical) and if so, the timeline by when it would be done; and**
- (c) whether Government intends to encourage its officers from the engineering cadre to apply for deputation in other departments and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The sanctioned strength of posts in the Electrical engineering cadre of the Employees' State Insurance Corporation (ESIC) is determined based on functional requirements and periodic cadre reviews. Vacancies in these posts arise from time to time due to retirement, promotion, transfer, deputation and other administrative reasons. The process of filling up vacant posts is continuous and is carried out in accordance with the prescribed Recruitment Regulations.

At present, the posts of Executive Engineer (Electrical) and Assistant Executive Engineer (Electrical) are vacant due to non-availability of eligible candidates. There is no proposal under consideration for upgradation of the posts in the Electrical Engineer cadre.

Deputations of ESIC officers to other departments is considered on a case-to-case basis, in accordance with the extant guidelines, subject to eligibility, availability of officers and functional requirements of the Corporation.
